GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY LOK SABHA UNSTARRED QUESTION NO-2751

TO BE ANSWERED ON-27.12.2018

POWER GAP

2751. SHRI BHARTRUHARI MAHTAB SHRI SANJAY DHOTRE SHRI RAHUL SHEWALE

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:-

(a) whether there is a gap between projection and actual production of wind energy in the country during each of the last three years and the current year;

(b) if so, the details thereof, State-wise along with the number of wind mills and their potential/actual production of energy across the country, as on date, State/UT-wise;

(c) whether the Government has received proposals from Public and Private sectors for setting up new wind mills across the country;

(d) if so, the details thereof, State-wise along with present status of such proposals;

(e) the estimated cost, capacity and the locations identified for setting up such wind mills, State/UT-wise; and

(f) the other steps taken/being taken by the Government to promote generation and use of wind energy in the country?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER (I/C) (SHRI R.K. SINGH)

(a) & (b) No Madam. No year to year projection is made for energy generation from different sources of renewable energy including wind power. The Government has set a target of installing 60 GW of wind power capacity by 2022, against which 35 GW capacity has already been installed. The state wise installed capacity and energy generation (actual production) of wind power in the country during last three years and current year are given in **Annexure -I**.

(c) to (e) The wind power projects in the country are installed on the basis of commercial viability through tariff based competitive bidding process. As on date, the bids for setting up of wind power projects of aggregate 8389.90 MW capacity have been finalised through Solar Energy Corporation of India Ltd. (SECI) and National Thermal Power Corporation Ltd. (NTPC), as detailed in **Annexure-II**. Besides, bids of 500 MW each have been finalised by the states of Tamil Nadu, Gujarat and Maharashtra.

(f) The Government is promoting wind power projects in entire country by providing various fiscal and financial incentives such as Accelerated Depreciation benefit; concessional custom duty exemption on certain components of wind electric generators. Besides, Generation Based Incentive (GBI) is being provided to the wind projects commissioned before 31 March 2017.

In addition to fiscal and other incentives as stated above, following steps also have been taken to promote installation of wind capacity in the country:

• Technical support including wind resource assessment and identification of potential sites through the National Institute of Wind Energy, Chennai.

• In order to facilitate inter-state sale of wind power, the inter-state transmission charges and losses have been waived off for wind and solar projects to be commissioned by March, 2022.

• Issued Guidelines for Tariff Based Competitive Bidding Process for procurement of Power from Grid Connected Wind Power Projects. These Guidelines aim to enable the Distribution Licensees to procure wind power at competitive rates in a cost effective manner.

Annexure-I referred to in reply to parts (a) & (b) of the Lok Sabha Unstarred Question No. 2751 for 27.12.2018

State	201	15-16	201	16-17	2017-18		2018-19	
_	Installed	Energy	Installed	Energy	Installed	Energy	Installed	Energy
	Capacity	Generation	Capacity	Generation	Capacity	Generation	Capacity	Generati
	(MW)	(MU)	(MW)	(MU)	(MW)	(MU)	(MW) (as	on (MU)
							on	(as on
							30.11.20	31.10.20
							18)	18)
Andhra	400.10	2013.04	2187.45	3187.85	348.10	6354.11	107.40	774.50
Pradesh								
Gujarat	392.40	6446.58	1392.00	7720.01	272.80	9635.65	239.25	1885.09
-								
Karnataka	230.90	4797.95	882.30	6058.65	857.00	7410.29	63.90	998.60
Kerala	8.40	51.45	8.00	72.59	1.00	98.46	0.00	10.78
		0.1.10	0.00				0.00	
Madhya	1261.40	1558.43	356.70	3563.17	22.10	4139.84	0.00	1081.38
Pradesh								
Maharashtra	207.85	6121.34	117.55	7490.75	12.60	6541.35	4.20	1060.68
Rajasthan	685.50	4583.59	287.70	5562.52	16.00	5665.45	2.00	1123.47
Tamil Nadu	158.80	7273.23	247.57	11935.26	335.64	12358.01	427.80	723.82
Telangana	77.70	0.00	23.10	211.93	0.00	195.29	27.30	29.81
Others	0.00	183.77	0.00	201.61	0.00	267.65	0.00	75.70
Total	3423.05	33029.38	5502.37	46004.34	1865.24	52666.1	871.85	7763.83
Cumulative	26777.39		32279.76	-	34145.00	-	35016.85	-
Capacity								

State-wise installed capacity and energy generation of Wind Power

Annexure-II referred to in reply to parts (c) to (e) of the Lok Sabha Unstarred Question No. 2751 for 27.12.2018

SECI Bid	Project Capacity (MW)	Project Locations	Tariff Rs./unit	Present Status
SECI Tranche I	1049.90	Thirunelveli (Tamil Nadu) and Bhuj & Bachau (Gujarat)	3.46	425.9 MW commissioned. Financial closure achieved for 624 MW
SECI Tranche II	1000	Tuticorin (Tamil Nadu) and Bhuj & Bachau (Gujarat)	2.65-2.65	Scheduled commissioning date is 03.05.2019
SECI Tranche III	2000	Tuticorin (Tamil Nadu) and Bhuj & Bachau (Gujarat)	2.44-2.45	Scheduled commissioning date is 23.11.2019
SECI Tranche IV	2000	Pugalur, Thirunelveli, & Palakkad (Tamil Nadu) and Bhuj (Gujarat)	2.51-2.52	Scheduled commissioning date is 28.02.2020
SECI Tranche V	1190	Bhuj (Gujarat) and Hiryur (Karnataka)	2.76-2.77	Scheduled commissioning date is 22.07.2020
NTPC	1150	Pavagada (Andhra Pradesh), Osmanabad (Maharashtra), Karur & Tirupur (Tamil Nadu), Kutch (Gujarat) and Devangere (Karnataka)	2.77-2.83	Scheduled commissioning date is 13.07.2020
Total	8389.9			